Summary of creditors as on 29.04.2021

| S. No. | Category of creditor | Summary of | claims received | Summary of | claims admitted | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------|--|---------------|-----------------|---------------|------------------|-----------------------------|-------------------------------|-------------------------------------|------------------------|--|
| | | No. of claims | Amount | No. of claims | Amount of claims | Ciaims | admitted | vernication | | |
| | | | | | admitted | | | | | |
| | Secured financial creditors belonging to any class of creditors | 0 | 0 | C | 0 | 0 | 0 | 0 | 1 | |
| | Unsecured financial creditors belonging to any class of creditors | 49 | 146,118,881 | 33 | 74,284,324 | NA | 26,423,971 | 45,421,221 | 2 | |
| | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 68,802,893 | 2 | 68,403,390 | NA | 399,503 | NIL | 3 | Claim of AU Small Finance Bank Limited settled between the Creditor and Corporate Debtor. Loan Closure Letter received from Financial Creditor. |
| | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | C | 0 | 0 | 0 | 0 | 4 | |
| 5 | Operational creditors (Workmen) | 0 | 0 | C | 0 | 0 | 0 | 0 | 5 | |
| | Operational creditors (Employees) | 0 | | , | | 0 | , | | , , | |
| | Operational creditors (Government Dues) | 2 | 14,631,079 | 2 | | NA | NA | 14,631,079 | 7 | |
| | Operational creditors (other than Workmen and Employees and Government Dues) | 0 | - | C | 705,698 | NA | 561,583 | NIL | 8 | |
| | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | C | 0 | 0 | 0 | 0 | 9 | |
| | Total | 53 | 229,552,853 | 37 | 143,393,412 | - | 27,385,057 | 60,052,300 | | |





Name of the corporate debtor: Coral Infragold Private Limited

Date of commencement of CIRP: 25.11.2020

List of creditors as on: 29.04.2021

List of secured financial creditors belonging to any class of creditors

| S. No. | Name of | Identification | Details o | of claim | | | Details of cla | im admitted | | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
|--------|----------|----------------|-----------|----------|-----------|-----------|----------------|-------------|---------|-------------|------------|-------------|-----------|--------------|-----------------|
| | creditor | No. | rece | ived | | | | | | | contingent | any mutual | claim not | claim | |
| | | | | | | | | | | | claim | dues, that | admitted | under | |
| | | | | | | | | | | | | may be set- | | verification | |
| | | | | | | | | | | | | off | | | |
| | | | | | | | | | | | | | | | |
| | | | Date of | Amount | Amount of | Nature of | Amount | Amount | Whether | % of voting | | | | | |
| | | | receipt | claimed | claim | claim | covered by | covered by | related | share in | | | | | |
| | | | | | admitted | | security | guarantee | party? | CoC | | | | | |
| | | | | | | | interest | | | | | | | | |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |





Name of the corporate debtor: Coral Infragold Private Limited Date of commencement of CIRP: 25.11.2020

List of creditors as on: 29.04.2021

List of unsecured financial creditors belonging to any class of creditors (Home Buyers/Allottees)

| S. No. | Name of creditor | Identification No. | Details of | claim received | | Details | s of claim admi | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Amount in Rs.) Amount of claim for COC voting share with 8% interest |
|--------|-----------------------------|----------------------------|-----------------|-------------------|--------------------------------|--------------------|-----------------------------|------------------------|--------------------------------|----------------------------|---|------------------------------|------------------------------------|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Uttam Dindayal Mishra | CRK/CLAIM/FC(CLASS)/01 | 08.12.2020 | 8,436,107 | 2,652,318 | Financial Debt | NA | NA | 3.35 | NA | NA | 5,783,789 | - | 3,085,990 |
| 2 | Shiv Ratan Mishra | CRK/CLAIM/FC(CLASS)/02 | 08.12.2020 | 7,356,285 | 2,725,000 | Financial Debt | NA | NA | 3.45 | NA | NA | 4,631,285 | - | 3,179,515 |
| 3 | Raj Bala | CRK/CLAIM/FC(CLASS)/03 | 09.12.2020 | 1,291,000 | 1,250,134 | Financial Debt | NA | NA | 1.69 | NA | NA | 40,866 | - | 1,555,098 |
| 4 | Sunita Gupta | CRK/CLAIM/FC(CLASS)/04 | | | 480,519 | Financial Debt | NA | NA | 0.55 | NA | NA | 15,768 | - | 509,482 |
| 5 | Sangeeta Godara | CRK/CLAIM/FC(CLASS)/05 | 08.12.2020 | 916,090 | 866,496 | Financial Debt | NA | NA | 1.17 | NA | NA | 49,594 | - | 1,077,494 |
| 6 | Ritu Agarwal | CRK/CLAIM/FC(CLASS)/06 | 08.12.2020 | 1,699,925 | 831,000 | Financial Debt | NA | NA | 0.98 | NA | NA | 868,925 | - | 898,02 |
| 7 | Rajendra Prasad Sigar | CRK/CLAIM/FC(CLASS)/07 | 07.12.2020 | 2,087,111 | 2,032,728 | Financial Debt | NA | NA | 2.77 | NA | NA | 54,383 | - | 2,548,20 |
| 8 | Deepak Tater | CRK/CLAIM/FC(CLASS)/08 | 08.12.2020 | 3,661,002 | 1,754,195 | Financial Debt | NA | NA | 2.37 | NA | NA | 1,906,807 | - | 2,182,12 |
| 9 | Santosh Mahala | CRK/CLAIM/FC(CLASS)/09 | 09.12.2020 | 1,085,161 | 851,123 | Financial Debt | NA | NA | 1.16 | NA | NA | 234,038 | - | 1,064,906 |
| 10 | Ramesh Mandhania | CRK/CLAIM/FC(CLASS)/10 | 08.12.2020 | 3,444,992 | 3,244,729 | Financial Debt | NA | NA | 4.75 | NA | NA | 200,263 | - | 4,374,78 |
| 11 | Manju Choudhari | CRK/CLAIM/FC(CLASS)/11 | 08.12.2020 | 3,207,350 | 3,111,208 | Financial Debt | NA | NA | 4.28 | NA | NA | 96,142 | - | 3,939,727 |
| 12 | Pankaj Agarwal | CRK/CLAIM/FC(CLASS)/12 | 09.12.2020 | 1,850,000 | 1,753,572 | Debt | NA | NA | 1.90 | NA | NA | 96,428 | - | 1,753,57 |
| 13 | Surjeet Katewa | CRK/CLAIM/FC(CLASS)/13 | 09.12.2020 | 2,221,253 | 2,221,253 | Financial Debt | NA | NA | 2.86 | NA | NA | - | - | 2,632,154 |
| 14 | Neeru Singhal | CRK/CLAIM/FC(CLASS)/14 | 09.12.2020 | 3,480,000 | 1,918,132 | Financial Debt | NA | NA | 2.59 | NA | NA | 1,561,868 | - | 2,384,790 |
| 15 | Jaishree Kajla | CRK/CLAIM/FC(CLASS)/15 | 08.12.2020 | 924,667 | 900,521 | Financial Debt | NA | NA | 1.21 | NA | NA | 24,146 | - | 1,110,725 |

| ١ | | No. | | claim received | | Details | of claim admi | ttea | | Amount of contingent | Amount of any mutual | Amount of claim not | Amount of claim under | Amount of claim for COC voting |
|------|--------------|----------------------------|------------|---|---|-------------------|---------------|---------|-------------|-------------------------|----------------------|------------------------|--------------------------|--------------------------------|
| | reditor | NO. | | | | | | | | claim | dues, that | admitted | verification | share with 8% |
| | | | | | | | | | | Claim | may be set-off | | vernication | interest |
| -+ | | | Date of | Amount | Amount of | Nature | Amount | Whether | % of voting | | may be sec-on | | | interest |
| | | | receipt | claimed | claim | of claim | covered by | related | share in | | | | | |
| | | | | | admitted | 0. 0.0 | guarantee | party? | CoC | | | | | |
| | | | | | | | 8 | | | | | | | |
| 16 T | Гola Ram | CRK/CLAIM/FC(| 09.12.2020 | 2,573,096 | 2,492,882 | Financial | NA | NA | 3.21 | . NA | NA | 80,214 | - | 2,950,753 |
| P | | CLASS)/16 | | | | Debt | | | | | | | | |
| 17 J | | CRK/CLAIM/FC(| 08.12.2020 | 2,525,500 | 2,454,116 | | NA | NA | 3.34 | NA | NA | 71,384 | - | 3,072,420 |
| | | CLASS)/17 | | | | Debt | | | | | | | | |
| | | CRK/CLAIM/FC(| 08.12.2020 | 2,349,721 | 2,338,105 | | NA | NA | 2.96 | NA | NA | 11,616 | - | 2,726,551 |
| | | CLASS)/18 | | | | Debt | | | | | | | | |
| | | CRK/CLAIM/FC(| 05.12.2020 | 3,000,000 | 2,294,373 | | NA | NA | 3.01 | . NA | NA | 705,627 | - | 2,770,597 |
| | | CLASS)/19 CRK/CLAIM/FC(| 00 12 2020 | 865,070 | 020 012 | Debt Financial | NA NA | NA | 1.14 | . NA | NA | 26,157 | | 1,048,710 |
| 20 L | | CLASS)/20 | 09.12.2020 | 865,070 | 030,913 | Debt | INA | INA | 1.14 | INA | INA | 20,137 | - | 1,046,710 |
| 21 k | | CRK/CLAIM/FC(| 08 12 2020 | 1,823,000 | 1,810,524 | | NA | NA | 2.46 | i NA | NA | 12,476 | _ | 2,261,671 |
| | | CLASS)/21 | 00.12.2020 | 1,023,000 | 1,010,324 | Debt | | | 2.70 | 10, | 107 | 12,470 | | 2,201,071 |
| 22 F | | CRK/CLAIM/FC(| 08.12.2020 | 1,573,037 | 1.539.370 | Financial | NA | NA | 1.89 | NA NA | NA | 33,667 | - | 1,738,434 |
| | Goyal/Sunita | | | ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, | ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,, | Debt | | | | | | | | ,, |
| C | Goyal | ,- | | | | | | | | | | | | |
| 23 S | Surjeet | CRK/CLAIM/FC(| 09.12.2020 | 1,800,000 | 1,725,445 | Financial | NA | NA | 2.35 | NA | NA | 74,555 | - | 2,158,839 |
| K | | CLASS)/23 | | | | Debt | | | | | | | | |
| | | CRK/CLAIM/FC(| 08.12.2020 | 4,398,110 | 1,269,272 | Financial | NA | NA | 1.38 | NA NA | NA | 3,128,838 | - | 1,273,445 |
| K | Kumar Jangid | CLASS)/24 | | | | Debt | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | CRK/CLAIM/FC(| 08.12.2020 | 839,981 | 810,597 | Financial | NA | NA | 0.97 | NA | NA | 29,384 | - | 888,770 |
| | | CLASS)/25 CRK/CLAIM/FC(| 00 12 2020 | 3,352,893 | 1,863,837 | Debt | NA | NA | 2.51 | . NA | NA | 1,489,056 | | 2,312,147 |
| | | CLASS)/26 | 06.12.2020 | 3,352,693 | 1,003,037 | Debt | INA | INA | 2.51 | . INA | INA | 1,469,030 | _ | 2,312,147 |
| | | CRK/CLAIM/FC(| 09 12 2020 | 2,470,778 | 2,070,778 | | NA | NA | 2.78 | NA NA | NA | 400,000 | _ | 2,556,418 |
| | - | CLASS)/27 | 03.12.2020 | 2,470,770 | 2,070,770 | Debt | | | 2.70 | 100 | | 400,000 | | 2,330,410 |
| | amoria | | | | | | | | | | | | | |
| 28 J | itendra | CRK/CLAIM/FC(| 08.12.2020 | 2,645,174 | 1,455,058 | Financial | NA | NA | 1.76 | NA NA | NA | 1,190,116 | - | 1,622,808 |
| S | Sedha | CLASS)/28 | | | | Debt | | | | | | | | |
| 29 N | Niranjan Lal | CRK/CLAIM/FC(| 18.12.2020 | 1,674,400 | 1,617,778 | Financial | NA | NA | 1.91 | . NA | NA | 56,622 | - | 1,762,093 |
| | | CLASS)/29 | | | | Debt | | | | | | | | |
| | | CRK/CLAIM/FC(| 16.12.2020 | 1,690,000 | 1,633,509 | | NA | NA | 2.20 | NA | NA | 56,491 | - | 2,022,922 |
| | | CLASS)/30 | | | _ | Debt | | | | | | | | |
| | | CRK/CLAIM/FC(| 0/.01.2021 | 14,211,789 | 0 | Financial | NA | NA | NA | NA NA | NA | NA | 14,211,789 | NA |
| | | CLASS)/31 CRK/CLAIM/FC(| 10 12 2020 | 270,000 | _ | Debt Financial | NA NA | NA | NA NA | . NA | NA | 270.000 | | NA NA |
| | | CLASS)/32 | 10.12.2020 | 270,000 | | Pinanciai | NA NA | NA. | I NA | I NA | NA | 270,000 | - | NA. |
| | | CRK/CLAIM/FC(| 15 02 2021 | 2,917,849 | 2,833,388 | | NA | NA | 3.86 | NA NA | NA | 84,461 | _ | 3,551,904 |
| | | CLASS)/33 | 15.02.2021 | 2,317,043 | 2,033,388 | Debt | l No | | 3.80 | | l NA | 54,401 | | 3,331,304 |

| S. No. | Name of creditor | Identification No. | Details of | claim received | | Details | s of claim admi | tted | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Amount of claim for COC voting share with 8% interest |
|--------|---|----------------------------|-----------------|-------------------|--------------------------|--------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | , 20000 | | | |
| 34 | Gaurav Khandelwal | CRK/CLAIM/FC(CLASS)/34 | | | 13,057,516 | Financial Debt | NA | NA | 14.19 | NA | NA | 3,139,005 | - | 13,057,516 |
| | Uma Choudhary | CRK/CLAIM/FC(CLASS)/35 | | | | Financial Debt | | | NA | | | | , | NA |
| | Uttam Agarwal | CRK/CLAIM/FC(CLASS)/36 | | | | Financial Debt | | | NA | | NA | | , | NA |
| 37 | Sunil Kumar Chandak | CRK/CLAIM/FC(CLASS)/37 | 09.12.2020 | 200,000 | 0 | Financial Debt | NA | . NA | NA | . NA | NA | NA | 200,000 | NA |
| 38 | Brij Ratan Joshi | CRK/CLAIM/FC(CLASS)/38 | | - | 0 | Financial Debt | NA | NA | NA | NA | NA | NA | 100,000 | NA |
| 39 | Suman Fulfagar | CRK/CLAIM/FC(CLASS)/39 | 09.12.2020 | 200,000 | 0 | Financial Debt | NA | NA | NA | . NA | NA | NA | 200,000 | NA |
| 40 | AU Small Finance Bank Limited (on behalf of Jitendra Singh/ Mamta Singh) | CRK/CLAIM/FC(CLASS)/40 | 22.02.2021 | 2,307,431 | 0 | Financial Debt | NA NA | NA NA | NA NA | . NA | NA NA | NA | 2,307,431 | NA NA |
| 41 | Punam Choudhary | CRK/CLAIM/FC(CLASS)/41 | 22.02.2021 | 5,575,300 | 5,585,935 | Financial Debt | NA | . NA | 6.07 | NA | NA | - | - | 5,585,935 |
| 42 | Bank of India, BO: Johari Bazar (on behalf of Giriraj Ratan Daga) | CRK/CLAIM/FC(CLASS)/42 | | | 0 | Financial Debt | NA | NA | NA | NA | NA | NA | 3,727,969 | NA |
| 43 | Bank of India, BO: Johari Bazar (on behalf of Giriraj Ratan Daga HUF) | CRK/CLAIM/FC(CLASS)/43 | 22.02.2021 | 3,978,417 | 0 | Financial Debt | | NA | NA | NA | NA | NA | 3,978,417 | NA NA |
| 44 | Bank of India, BO: Barkat Nagar (Giriraj Ratan Daga) | CRK/CLAIM/FC(CLASS)/44 | 22.02.2021 | 5,113,970 | 0 | Financial Debt | | NA | NA | NA | NA | NA | 5,113,970 | NA |

| S. No. | Name of creditor | Identification No. | | claim received | | | of claim admi | | T . | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Amount of claim for COC voting share with 8% interest |
|--------|--|----------------------------|-----------------|----------------|--------------------------|--------------------|-----------------------------|---------|--------------------------|----------------------------|---|------------------------------|------------------------------------|--|
| | | | Date of receipt | claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | related | % of voting share in CoC | | | | | |
| 45 | Bank of India, BO: Johari Bazar (on behalf of Govind Ratan Daga) | CRK/CLAIM/FC(CLASS)/45 | 22.02.2021 | 3,894,260 | 0 | Financial Debt | NA | NA | NA | NA | NA | NA | 3,894,260 | NA |
| 46 | Bank of India, BO: Johari Bazar (on behalf of Shyam Sundar Daga) | CRK/CLAIM/FC(CLASS)/46 | 22.02.2021 | 3,322,852 | 0 | Financial Debt | NA | NA | NA | NA | NA | NA | 3,322,852 | NA |
| 47 | Bank of India, BO: Johari Bazar (on behalf of Krishna Devi Daga) | CRK/CLAIM/FC(CLASS)/47 | 22.02.2021 | 3,492,263 | O | Financial Debt | | NA | NA | NA | NA | NA | 3,492,263 | NA |
| 48 | Bank of India, BO: Johari Bazar (on behalf of Saroj) | CRK/CLAIM/FC(CLASS)/48 | 22.02.2021 | 1,997,029 | 0 | Financial Debt | NA | NA | NA | NA | NA | NA | 1,997,029 | NA |
| 49 | Bank of India, BO: Vidhyadhar Nagar (on behlaf of Suresh Kumar Choudhary) | CRK/CLAIM/FC(CLASS)/49 | 23.02.2021 | 2,575,241 | 0 | Financial Debt | NA | NA | NA | NA | NA | NA | 2,575,241 | NA |
| | | l Total | | 146,118,881 | 74,284,324 | _ | - | _ | 93.06 | - | _ | 26,423,971 | 45,421,221 | 85,658,524 |





Name of the corporate debtor: Coral Infragold Private Limited

Date of commencement of CIRP: 25.11.2020

List of creditors as on: 29.04.2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| S. No. | Name of creditor | Identification | Details of | claim received | | | Details of clair | n admitted | | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
|--------|------------------|----------------|------------|----------------|------------|-----------|------------------|------------|---------|-------------|------------|-------------|-----------|--------------|---------------------------------------|
| | | No. | | | | | | | | | contingent | any mutual | claim not | claim under | |
| | | | | | | | | | | | claim | dues, that | admitted | verification | |
| | | | | | | | | | | | | may be set- | | | |
| | | | | | | | | | | | | off | | | |
| | | | Date of | Amount | Amount of | Nature of | Amount | Amount | Whether | % of voting | | | | | |
| | | | receipt | claimed | claim | claim | covered by | covered by | related | share in | | | | | |
| | | | | | admitted | | security | guarantee | party? | CoC | | | | | |
| | | | | | | | interest | | | | | | | | |
| | AU Small Finance | CRK/CLAIM/FC | 07.12.2020 | 62,010,872 | 62,010,872 | Secured | - | NA | No | 0.00 | NA | NA | NA | NA | Claim settled between the Creditor |
| | Bank Limited | /01 | | | | Financial | | | | | | | | | and Corporate Debtor. Loan Closure |
| | | | | | | Debt | | | | | | | | | Letter received from Financial |
| | | | | | | | | | | | | | | | Creditor. |
| | Baid Leasing and | CRK/CLAIM/FC | 13.01.2021 | 6,792,021 | 6,392,518 | Secured | 6,392,518 | NA | No | 6.94 | NA | NA | 399,503 | NA | Claim amount, including overdue |
| | Finance Co. Ltd. | /02 | | | | Financial | | | | | | | | | interest, recalculated as on the date |
| | | | | | | Debt | | | | | | | | | of CIRP. Also, prepayment charges |
| | | | | | | | | | | | | | | | not admitted since there is no |
| | | | | | | | | | | | | | | | prepayment of the debt by the CD |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |





Name of the corporate debtor: Coral Infragold Private Limited

Date of commencement of CIRP: 25.11.2020

List of creditors as on: 29.04.2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| S. No. | Name of | Identifica | Details o | of claim | | Detail | s of claim adm | itted | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
|--------|----------|------------|-----------|----------|-----------|-----------|----------------|---------|-------------|------------|-------------|-----------|--------------|-----------------|
| | creditor | tion No. | recei | ived | | | | | | contingent | any mutual | claim not | claim under | |
| | | | | | | | | | | claim | dues, that | admitted | verification | |
| | | | | | | | | | | | may be set- | | | |
| | | | | | | | | | | | off | | | |
| | | | Date of | Amount | Amount of | Nature of | Amount | Whether | % of voting | | | | | |
| | | | receipt | claimed | claim | claim | covered by | related | share in | | | | | |
| | | | | | admitted | | guarantee | party? | CoC | | | | | |
| | | | | | | | | | | | | | | |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |





Name of the corporate debtor: Coral Infragold Private Limited

Date of commencement of CIRP: 25.11.2020

List of creditors as on: 29.04.2021

List of operational creditors (Workmen)

| S. No. | Name of | Identificat | Details | of claim | | Deta | ails of claim ad | mitted | | Amount of | Amount of | Amount of | Amount of | Remarks, |
|--------|----------|-------------|---------|----------|-----------|-----------|------------------|---------|-------------|------------|-------------|-----------|--------------|----------|
| | creditor | ion No. | rece | eived | | | | | | contingent | any mutual | claim not | claim under | if any |
| | | | | | | | | | | claim | dues, that | admitted | verification | 1 |
| | | | | | | | | | | | may be set- | | | |
| | | | | | | | | | | | off | | | |
| | | | | | | | | | | | | | | |
| | | | Date of | Amount | Amount of | Nature of | Amount | Whether | % of voting | | | | | 1 1 |
| | | | receipt | claimed | claim | claim | covered by | related | share in | | | | | 1 |
| | | | | | admitted | | guarantee | party? | CoC | | | | | 1 1 |
| | | | | | | | | | | | | | | |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |





Name of the corporate debtor: Coral Infragold Private Limited

Date of commencement of CIRP: 25.11.2020

List of creditors as on: 29.04.2021

List of operational creditors (Employees)

| S. No. | Name of | Identificat | Details | of claim | | Deta | ails of claim ac | lmitted | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
|--------|----------|-------------|---------|----------|----------|-----------|------------------|---------|-------------|------------|-------------|-----------|--------------|-----------------|
| | creditor | ion No. | rece | ived | | | | | | contingent | any mutual | claim not | claim under | |
| | | | | | | | | | | claim | dues, that | admitted | verification | |
| | | | | | | | | | | | may be set- | | | |
| | | | | | | | | | | | off | | | |
| | | | Date of | Amount | Amount | Nature of | Amount | Whether | % of voting | | | | | |
| | | | receipt | claimed | of claim | claim | covered by | related | share in | | | | | |
| | | | | | admitted | | guarantee | party? | CoC | | | | | |
| | | | | | | | | | | | | | | |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |





Name of the corporate debtor: Coral Infragold Private Limited Date of commencement of CIRP: 25.11.2020

List of creditors as on: 29.04.2021

List of operational creditors (Government Dues)

| S. No. | | Details of Clain | | | laim received | | | lls of claim ac | | | contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|--|---|---|-----------------|---------------|--------------------------------|----|-----------------|---------|--------------------------|---------------------|---|------------------------------|--|---|
| | Department | Government | Identification No. | Date of receipt | | Amount of claim admitted | | covered by | related | % of voting share in CoC | | | | | |
| | Central Board of Direct Taxes | | Govt. of India, Deptt. Of Revenue, Income Tax Deptt. Bikaner, Govt ID Card No: 146 Dated 12.06.2019 | 22.02.2021 | 12,980,110.00 | NA | NA | NA | NA | NA | NA | NA | NA | | Document related to the claim are not provided by the department |
| | Kripa Shankar Meena, Deputy Commissioner (GST) | ripa Shankar Central leena, Government eputy Officer ommissioner | | | 1,650,969.00 | NA | NA | NA | NA | NA | NA | NA | NA | | Document related to the claim are not provided by the department |
| | | | | | 14,631,079.00 | | | | | | | | | 14,631,079.00 | |



Name of the corporate debtor: Coral Infragold Private Limited Date of commencement of CIRP: 25.11.2020 List of creditors as on: 29.04.2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

| S. No. | Name of | Identification | D-4-7 6 - | | 1 | | | im admitted | | | | Amount of | Amount of | | (Amount in Rs.) |
|--------|---------------------|---------------------|--------------|---------------|-----------|---------------------|---------------|-------------|---------|----------|-------|-------------|-----------------------|----------------------|-------------------------------|
| 5. NO. | Name of creditor | No. | Details of C | iaim received | | L | etails of cla | ım admitted | | | | | | Amount of claim | Remarks, if any |
| | creditor | NO. | | | | | | | | | claim | any mutual | claim not admitted | or claim under | |
| | | | | | | | | | | | ciaim | dues, that | admitted | unger verificatio | |
| | | | | | | | | | | | | may be set- | | | |
| | | | | | | | | | | | | off | | n | |
| | | | Date of | Amount | Amount of | Nature of | Amount | Amount | Whether | % of | | | | | |
| | | | receipt | | claim | | covered | covered | related | voting | | | | | |
| | | | receipt | ciaiiiicu | admitted | | by | by | party? | share in | | | | | |
| | | | | | admitted | | | guarantee | party: | CoC | | | | | |
| | | | | | | | interest | Buarantee | | - | | | | | |
| 1 | Rana Plywood and | CRK/CLAIM/O C/01 | 07.12.2020 | 152,239 | 112,951 | Operational Debt | | NA | NO | NA | NIL | NIL | 39,288 | NIL | Interest amount not admitted. |
| | Hardware | -, | | | | | | | | | | | | | As no |
| | | | | | | | | | | | | | | | agreement and |
| | | | | | | | | | | | | | | | no terms as to |
| | | | | | | | | | | | | | | | interest on |
| 2 | Raj Plaster | CRK/CLAIM/O | 08.12.2020 | 156,428 | 96,330 | Operational | NA | NA | NO | NA | NIL | NIL | 60,098 | NIL | Interest and tax |
| | Industries | C/02 | | | | Debt | | | | | | | | | amount not |
| | | | | | | | | | | | | | | | admitted. As no |
| | | | | | | | | | | | | | | | agreement and |
| | | | | | | | | | | | | | | | no terms as to |
| | | | | | | | | | | | | | | | interest on |
| | | | | | | | | | | | | | | | invoice |
| | | | | | | | | | | | | | | | |
| 3 | Jokhu Miyan | CRK/CLAIM/O | 29.12.2020 | 367,772 | 298,809 | Operational | NA | NA | NO | NA | NA | NIL | 68,963 | NIL | |
| | | C/03 | | | | Debt | | | | | | | | | |
| 4 | | CRK/CLAIM/O | 31.12.2020 | 590,842 | 197,608 | Operational | NA | NA | NO | NA | NA | NIL | 393,234 | NIL | |
| | Yadav | C/04 | | | | Debt | | | | | | | | | |
| | | | | 1 267 201 | 705,698 | | | | | | | | 561,583 | | |
| | | | | 1,267,281 | 705,698 | | | | | | | | 201,583 | | |





Name of the corporate debtor: Coral Infragold Private Limited Date of commencement of CIRP: 25.11.2020

List of creditors as on: 29.04.2021

List of other creditors (Other than financial creditors and operational creditors)

| S. No. | Name of | Identificat | Details | of claim | Details of claim admitted | | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
|--------|----------|-------------|----------|----------|---------------------------|-----------|------------|-----------|---------|-------------|------------|-------------|-----------|--------------|-----------------|
| | creditor | ion No. | received | | | | | | | | contingent | any mutual | claim not | claim | |
| | | | | | | | | | | | claim | dues, that | admitted | under | |
| | | | | | | | | | | | | may be set- | | verification | |
| | | | | | | | | | | | off | | | | |
| | | | | | | | | | | | | | | | |
| | | | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | % of voting | | | | | |
| | | | receipt | claimed | of claim | claim | covered by | covered | related | share in | | | | | |
| | | | | | admitted | | security | by | party? | CoC | | | | | |
| | | | | | | | interest | guarantee | | | | | | | |
| | | | | | | | | | | | | | | | |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |

